C. A. T. Bench, JAIPUR

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Date of Order	CP 46/94(TA 2229/86) Orders
20.10.94	Mr. J.K. Kaushik - Counsel for the applicant.
9	Mr. Manish Bhandari - Counsel for the respondent
i.	Heard the learned counsel for the parties.
i.	2. From the perusal of the Annexure A-5,
	dated 5.1.94, it is clear that in the right spirit
;	the order has been complied with and there is a
	specific mention that from the date of appointment,
	i.e. 25.6.65, the applicant may be treated as a
	member of the Scheduled Caste. Some consequential
	reliefs have been given. There may be some dispute
	about the consequential reliefs so given and it may
	give a fresh cause and it cannot become a part of
	this petition. Contempt notices are discharged.
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W. W. Wings (N.K. VERMA) Administrative Member

Vice-Chairman